

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:4862  
ANSWERED ON:19.12.2002  
ALLOTMENT OF PETROL PUMPS LPG AGENCIES TO WIDOWS OF KASHMIR  
AMBATI BRAHMANIAH

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

to reply given to Unstarred Question No.646 dated November 21, 2002 and state:

- (a): whether the Government have formulated a policy for the widows of martyrs in Kashmir with regard to allotment of petrol pumps and LPG agencies;
- (b): if so, the details thereof;
- (c): to what extent widows from BSF and other services also obtained such assistance from the Government;
- (d): the details of such applications pending with the Government; and
- (e): the steps proposed to assist such widows and dependants through policy review?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (e): Apart from the 8% reservation each provided for the Defence category and the Paramilitary/ Police/Government Personnel (PMP) category in the allotment of dealerships/ distributorships of petroleum products as per the guidelines for selection of dealers/distributors and the Special Scheme for allotment of retail outlet dealerships/LPG distributorships to widows/next of kin of Defence personnel killed in action in `OP Vijay` Kargil, the discretionary quota of the Government has been introduced for allotment of dealerships/distributorships on genuine compassionate grounds and in deserving cases, to the following two categories:-

(i) Dependants of Defence/ Paramilitary/Police personnel, who are killed in action or persons permanently disabled while performing their duties and have not been suitably rehabilitated;

(ii) Dependants of Central/State Government employees, who are killed or permanently disabled while performing their duties and have not been suitably rehabilitated.

The widows of Defence/Paramilitary/Police/ Government personnel, including BSF personnel, who are killed in action while performing their duties in Kashmir and who have not been suitably rehabilitated, are, inter alia, eligible for being considered for allotment under the discretionary quota.

The Government have received 1515 applications so far for allotment of dealerships/ distributorships under the discretionary quota. Nine applicants have been allotted retail outlet dealerships under the discretionary quota.